<u> Court No. - 1</u>

Case :- P.I.L. CIVIL No. - 12300 of 2021

Petitioner :- Ashma Izzat **Respondent :-** State Of U.P.Thru.Addl. Chief Secy. Home & Ors. **Counsel for Petitioner :-** Vijay Vikram Singh,Amit Kumar Singh,Piyush Mani Tripathi **Counsel for Respondent :-** C.S.C.

<u>Hon'ble Ritu Raj Awasthi, J.</u> <u>Hon'ble Dinesh Kumar Singh, J.</u>

The case is taken up through Video Conferencing.

In this P.I.L., the petitioner has prayed for following reliefs:-

"(a) To issue a writ in the nature of Mandamus to direct the Respondents to amend the 'Policy of Death Audit for the Covid-19 in the state of Uttar Pradesh' dated 21.04.2020 and 09.07.2020 and include Covid-19 deaths taking place at Covid Isolation Homes, in transit, homes of Covid-19 patients etc. as the citizens have a fundamental right to know the actual death count of Covid-19.

(b) To issue a writ in the nature of Mandamus to direct the respondents to present the audit report done from April 2020 to till date, in accordance with the 'Policy of Death Audit for the Covid-19 in the state of Uttar Pradesh' dated 21.04.2020 and 09.07.2020, to the Hon'ble Court.

(c) To issue a writ in the nature of Mandamus to direct the opposite parties to provide information to the Hon'ble Court whether deaths related illness arising out of Covid-19 like Black Fungus, yellow fungus etc. are counted as Covid-19 related deaths or not.

(d) To issue any writ, direction or order that this court may pass in the interest of justice."

The office in the remarks column has pointed out that in view of letter dated 20.5.2021 of learned Registrar General for compliance of the order of the Acting Chief Justice, all matters/writs relating to CoViD-19 pertaining to the provision of medical facilities and services to the public at large as also the lawyers and their wards filed at High Court, Lucknow Bench be called to High Court, Allahabad and be tagged along with Public Interest Litigation (PIL) No.574 of 2020.

WWW.LIVELAW.IN In view of above, the Office is directed to do needful.

Order Date :- 18.6.2021 lakshman